

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**Civil Writ Jurisdiction Case No.5965 of 2023**

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Rajeev Kumar

... .. Petitioner/s

Versus

The State of Bihar & Ors.

... .. Respondent/s

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**Appearance :**

For the Petitioner/s : Mr. Vikash Kumar Pankaj, Advocate  
For the Respondent/s : Mr. P.K. Shahi, AG  
Mr. Amit Kumar, AC to AG

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**CORAM: HONOURABLE THE CHIEF JUSTICE**  
**and**  
**HONOURABLE MR. JUSTICE PARTHA SARTHY**  
**ORAL ORDER**

**(Per: HONOURABLE THE CHIEF JUSTICE)**

3      23-06-2023                      The respondents shall file an affidavit specifically bringing forth the steps taken to appoint the Members of the Commission referred to in the writ petition within a period of three weeks' from today.

Post on 04.08.2023.

**(K. Vinod Chandran, CJ)**

**( Partha Sarthy, J)**

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